we are making extra efforts for West Bengal.

DR. TRIGUNA SEN: The statement says

The 16-point programme announced in August 1971 was mainly intended to accelerate the industrial development of West Bengal. The recommendations were so devised to reactivate Industrial activity in the State of West Bengal and attract investment.

In reply to a question from Shri Mohta, the Minister said that he does not know whether there was lack of electric power or not. Without finding out whether there is sufficient power or not, how are we to be satisfied that by this 16-point programme, industrial development will be accelerated?

SHRI MOINUL HAQUE CHOUDHURY: So far as the question of power is concerned, the 16-point programme has no reference to it. So rar as my Ministry is concerned, no reference has been made by the West Bengal Government about shortage of power. If they had made it to the Ministry concerned, a separate notice could be given to that Ministry and they would be in a better position to answer it.

SHRI N. K. SHEJWALKAR: May I draw the attention of the hon. Minister to the first part of the question where the emphasis was on the amount of investment and envisaged capital employment ofRs. 100 crores. As against that, in the reply the Minister says that nothing has been contemplated like that. The statement says that none of the recommendations of the 16point programme envisages direct investment of the (irder mentioned in the question. What is the intention of the government? I want a categorical answer. If industries are not coming up to the extent to which they envisage, what is the way out? What further amount they want to invest?

SHRI MOINUL HAQUE CHOUDHURY: I would request the hon. Member to read the 16-point programme. There is no question of investment by the Government of India as such.

SHRI BHUPESH GUPTA: May I know whether...

MR. CHAIRMAN: This will be the last question on this subject.

SHRI BHUPESH GUPTA: May I know whether the Government is in consultation on concretisation of this programme in terms of assistance needed and whether  $i_n$  this connection care has been taken that in the name of investment, monopolistic elements do not get any undue advantage and development will take place through medium and small sector industries as well as public sector.

SHRI MOINUL HAQUE CHOUDHURY: One of the programmes is to give emphasis on organisation of small scale industries all over the State.

### अंडमान तथा निकोबार द्वीपों में प्रति व्यक्ति आय

\*412. श्री ना० कृ० शेजवलकर : ‡ श्री प्रेम मनोहर :

डा० भाई महावीर:

श्री जगदीश प्रसाद माथुर :

श्री दत्तोपंत ठेंगड़ी :

श्री लाल आडवाणी:

श्री जगदम्बी प्रसाद यादव :

क्या योजना मंत्री यह बताने की कृपा करेंगे कि:

- (क) अंडमान तथा निकोबार द्वीपों में प्रति व्यक्ति दैनिक आय कितनी है; और
- (ख) इन द्वीपों में आय के साधन क्या हैं और इन समूचे द्वीपों के आर्थिक विकास के लिए क्या कदम उठाये जा रहे हैं?

# FFPER CAPITA INCOME ANDAMAN AND NICOBAR ISLANDS

\*412. SHRI N. K. SHEJWALKAR :J SHRI PREM MANOHAR : DR. BHAI MAHAVIR : SHRI JAGDISH PRASAD

> MATHUR: SHRI D. THENGARI: SHRI LAL K. ADVANI: SHRI J. P. YADAV:

f] | English translation jThe question was actually asked on the floor of the House by Shri N.K. Shejwalkar.

Will the Minister of PLANNING be pleased to state:

- (a) what is the daily *per capita* income in Andaman and Nicobar Islands; and
- (b) the sources of income in the Islands and the steps that are being taken in regard to the economic development of the entire Islands?]

योजना मंत्रालय में राज्य मंत्री (श्री मोहन धारिया): (क) और (ख) अस्थायी मोटे अनुमानों के अनुसार, वर्ष 1969-70 में अंडमान और निकोबार द्वीप समूह में प्रति व्यक्ति आय 799 रुपये थी जो कि प्रति व्यक्ति प्रतिदिन 2.19 रुपये होती है।

एक विवरण सभा पटल पर रख दिया
गया है जिसमें इन द्वीपों में आय के स्रोतों
और इन द्वीपों में आधिक विकास के लिए
अपनाए गए उपाय दिखाये गये हैं [नीचे
देखिये।]

#### विवरण

अंडमान और निकोबार द्वीप समूह के निवासियों का मुख्य व्यवसाय कृषि और वन कार्य है। सरकारी नौकरी भी इस द्वीप समूह के काफी निवासियों को आजीविका प्रदान करती हैं।

अण्डमान और निकोबार द्वीप समूह के आर्थिक विकास के लिए अनेक उपाय अपनाए जा रहे हैं। ये नीचे दिए जा रहे हैं—

(1) पंचवर्षीय और वार्षिक योजना: पहली पंचवर्षीय योजना के आरम्भ से वार्षिक योजना 1968-69 तक अण्डमान और निको-बार द्वीपसमूह के सामाजिक-आर्थिक विकास पर लगभग 16 करोड़ रुपये की राशि खर्च की गई।

वर्ष 1969-70 से चौथी योजना आरम्भ की जा रही हैं जिसमें 1969-74 की अवधि तक 14 करोड़ रुपये का परिव्यय रखा गया है। योजना के अन्तर्गत (क) संचार साधन (सड़कों, पत्तनों और बन्दरगाहों) आदि के लिए बृनियादी आधार की सुविधाओं के निर्माण, विजली आदि के लिए प्रावधान और (ख) वन और ग्रामोद्योग सहित कृषि का विकास।

- (2) केन्द्रीय क्षेत्र के अन्तर्गत इस द्वीप-समूह में एक विशेष क्षेत्र विकास कार्यक्रम चलाया जा रहा है। इस पर 1969-74 की पांच वर्षों की अविध में 4.50 करोड़ रुपये खर्च होंगे। इस कार्यक्रम के अन्तर्गत जिन महत्वपूर्ण स्कीमों को कार्यान्वित किया जा रहा है वे वनों की सफाई और साफ की गई भूमि पर इषि करना, रबड़ के बागान लगाना तथा मत्स्य उद्योग से सम्बन्धित हैं।
- (3) इस सारे संघ शासित क्षेत्र को औद्योगिक दृष्टि से पिछड़ा क्षेत्र घोषित किया गया है और वह वित्तीय संस्थानों के माध्यम से रियायती धन का हकदार है।

f[THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) According to tentative rough estimates, the *per capita* income in Andaman and Nicobar Islands in the year 1969-70 was Rs. 799 which works out to Rs. 2.19 *per capita* per day.

A statement is placed on the Table of the House indicating the sources of income in these islands and the measures being taken for the economic development of these islands.

### STATEMENT

Agriculture and Forestry are the main occupations of the residents of Andaman & Nicobar Islands. Employment under the Government also provides livelihood to a substantial number of people of these Islands.

A number of measures are being implemendet for the economic development of

•J"[ ] English translation.

Andaman and Nicobar Islands. These are set out below:-

(i) Five Year and Annual Plans.— From the First Five Year Plan till the Annual Plan 1968-69, a total amount of about Rs. 16 crores was spent on the socio-economic development of the Andaman & Nicobar Islands.

A Fourth Plan involving an outlay of Rs. 14 crores for the period 1969-74 is being implemented since the year 1969-70. Stress is being laid under the Plan on (a) creation of infrastructural facilities such as means of communication (roads, ports and harbours), provision of electricity, etc. and (b) development of agriculture including forestry and village and small industries.

- (ii) A special Area development Programme in the Central Sector is in operation in the Islands involving an outlay of Rs. 4.50 crores over the five year period 1969-74. The important schemes being implemented under this programme relate to clearing of forests and taking up agriculture in the lands cleared, settingup rubber plantations and development of fisheries.
- (iii) The entire Union Territory has been declared as an industrially backward area and is eligible for concessional finance through financial institutions. ]

श्री ना० कु० शेजवलकर : क्या माननीय मंत्री जी यह बतलायेंगे जैसाकि उन्होंने कहा अपने उत्तर में कि

A Special Area Development Programme in the Central sector is in operation in the Islands involving an outlay of Rs. 450 crores. ^fjf इस में यह जानना चाहता हूं कि इस के संबंध में अभी क्या प्रगति हुई है। What is the stage now? और क्या इस में कार्यवाही हो रही है।

इसरे, नीचे उस में आप ने कहा कि The entire Union Territory has been declared as an industrially backward area. तो इस में आप के क्या प्रपाजल्स ह ! कान सी इंडस्ट्री आप वहां लगाना चाहते हैं और उसके बारे में क्या प्रगति हुई है ?

SHRI MOHAN DHARIA: Sir, so far as the programmes under the Special Area Development Programme are concerned, as per my information, they are being done as per schedule. Sir, during the period prior to the Fourth Five-Year Plan, an amount of Rs. 16 crores was made available and I am happy to say that the whole of the amount has been spent in the right way.

Sir, so far as the...

श्री ना० कृ० शेजवलकर ; I want the details. What are the details? एका इंग ट शड्यूल्ड तो इस में भी लिखा हुआ है। MR. CHAIRMAN: Let him finish.

SHRI MOHAN DHARIA: Sir, it is not possible for me to say at this stage what is the exact amount on what project and I will require notice. So far as the industrial projects are concerned, we have declared the Andaman Islands as an industrially backward region which is entitled to all the facilities and concessions from the banks and the financial institutions. Sir, it is for the State to take advantage of these facilities.

श्री ना० कु० शेजवलकर : श्रीमन, मेरे दोनों प्रश्नों का उत्तर माननीय मंत्री जी की ओर से बिल्कुल गोल आया है। मैं स्पेसिफिकली यह जानना चाहता हं कि वे सदन को यह जानकारी दें कि जैमा कि आपने "creation of infrastructural

facilities such as means of communication

nke roads, etc. यह ता आप मदान करत है. तो मैं यह जानना चाहता हूं कि अल्टीटमेली आपने जो 450 की धनराशि उसके लिए स्वीकार की है उसमें क्या क्या काम हो पाया है। आप आइटम्स बता दीजिए कि उसमें क्या क्या चीजें हुई हैं और क्या नहीं हुई हैं। पहला उत्तर भी गोल दिया है और दूसरा भी गोल दिया है कि इंडस्ट्रियल एटमास्फियर क्रियेट हो रहा है।

SHRI MOHAN DHARIA: Sir, let the hon. Member not forget that the planning Ministry is not the implementing Ministry. We have prepared the plan and it is for the

administration to implement the plans and we give the information to the extent it is available.

SHRI N. K. SHEJWALKAR: Sir, is it not the duty of the Planning Ministry to see or to check up as to what isgoingon with the amount which they have allocated to a particular State?

MR. CHAIRMAN: He says he is not in a position to give his information just now.

SHRI N. K. SHEJWALKAR: Can he give an assurance that he will give it later? Can you ask him to give an assurance?

MR. CHAIRMAN: Are you putting your next question or not? Are you putting another question or not?

श्री ना० कृ० शेजवलकर: मैं यह चाहता हूं कि हमें एश्योरेंस मंत्री जी दे दें कि वे आगे बता देंगे, यह एश्योरेंस आप हाउस को दे दें। मैं ने जो प्रश्न पूछे हैं उनके डिटेल्स आप मझे दे दें।

**श्री सभापति** : जाने दीजिए ।

MR. N.K. SHEJWALKAR:

इतना हो जाय तो I will be satisfied with that.

SHRI MOHAN DHARIA: Sir, I would like to draw your attention to the original question itself. The question was regarding the *per capita* income in Andaman and Nicobar Islands and the sources of income in the Islands and the steps that are being taken in regard to the economic development of the entire Islands. According to this, I have stated the steps that are being taken. If the hon. Member wants to have information regarding the actual implementation that has taken place, let him put a separato question and I shall give the reply.

डा॰ भाई महाबीर : क्या मंत्री जी इस बात को स्वीकार करेंगे कि अंडमान द्वीप समूह में जैसा इंफास्ट्रक्चर बनाने का सरकार फैसला कर चुकी है वह बनाने की गति बहुत धीमी है और इसी कारण उड-बेस्ड इंडस्ट्रियल काम्लेक्स बनाने की सम्भावनायें होते हुए भी अभी तक जितनी प्रगति उसमें होनी चाहिये वह नहीं हो सकी। और क्या इसी के साथ यह सच है कि नई इंडस्ट्रीज लगाने के वास्ते वहां के प्रशासन को बहुत सी ए-लीकेशस आ रही हैं लेकिन समाचारपत्नों में यह छपा है कि उनमें जो कई बड़े उद्योग हैं उनको लगाने की अनुमति नहीं दी जा रही और इस कारण भी वहां के औद्योगिक विकास में देर लग रही हैं।

SHRI MOHAN DHARIA: Sir, I do not agree with the charge levelled by the hon. Member. I have stated that prior to the year 1968 the amount for the plan was Rs. 16 crores. The whole of the amount has been spent for right purposes. During the Fourth Plan, the amount allotted for this in Andaman Islands is to the tune of Rs. 14 crores. During the past three years of the Plan, out of Rs. 14 crores an amount of Rs. 8 crores has already been spent. And that is why I have said that the progress in these Islands has been taken place according to the schedule.

DR. BHAI MAHAVIR: I did not ask about the amount that has been spent. I asked about the rate of industrial progress because *Xbs per capita* income depends on the rate of industrial progress directly. I wanted to know if the actual achievement of targets in the development of *infra-structure* is according to the satisfaction of the Minister He can say 'yes' or 'no'.

SHRI MOHAN DHARIA: Sir, while the national average *per capita* income is to the tune of Rs. 589, the *per capita* income in Andaman and Nicobar Islands is Rs. 799. It is because of the developmental efforts carried on by the Government that this average is above the national average.

DR. BHAI MAHAVIR: This is again off the point. Is he satisfied with the rate of industrial progress?

SHRI MOHAN DHARIA: Sir, this is not the question. I am stating what is taking place in Andaman and Nicobar Islands. The Plans are being implemented according to the schedule.

श्री जगदम्बी प्रसाद यादव : इस प्रश्न के भाग (ख) में, इन द्वीपों के आय के साधन क्या है इसकी जानकारी मांगी थी जिसका कि मत्री महोदय ने उत्तर नहीं दिया है। अब में एक प्रश्न पूछना चाहता हूँ। अंडमान-निकोबार का भारत के अन्य भागों से कम्य-निकेशन विकसित हो और दोनों का सम्बन्ध ऐसा हो कि जिसमें भारत के अन्य भागों के लोग वहां आसान रास्ते से जा सके और उसका विकास हो सके, तो ऐसा करने से उसके विकास की गति में प्रगति आयेगी, उस के विकास में प्रगति हो सकेगी। तो मैं जानना चाहता हं कि उसके लिये क्या व्यवस्था है।

SHRI MOHAN DHARIA: Sir, I have not followed the question.

श्री जगदम्बी प्रसाद यादव : श्रीमन, पहले तो मैंने यह कहा कि प्रश्न के भाग (ख) का जवाब नहीं दिया कि इन द्वीपों में आय के साधन क्या है। और इसके बाद में यह प्रश्न मैं पूछना चाहता था कि अंडमान-निकोबार जो कि अपने राष्ट्रीय नेताओं की सजाका स्थल था वह आज तीर्थ-स्थल बन गया है और जिसके विकास के लिये सरकार और भारत की जनता भी लालायित है तो उनद्वीपों को देखने के लिये और वहां पर विकास लाने के लिये जो कम्युनिकेशन्स का डैवलपमेंट नहीं है, आने जाने की जो असविधा है, उसके लिये आपकी क्या व्यवस्था है ! चाहे वह समुद्री-यातायात की बात हो, चाहे सड़कों की बात हो, चाहे वायु-मार्ग की बात हो, इनके विकास के लिए आपकी क्या व्यवस्था है, आपकी क्या योजना है।

SHRI MOHAN DHARIA: That is the reason why above the Rs. 14 crores plan we have accepted a programme of an amount of Rs. 4.50 crores for creating infrastructure.

श्री जगदम्बी प्रसाद यादव : जो भाग (खा) का उत्तर रह गया उसके बारे में भी मैंने कहा !

श्री सभापति: आपके सवाल का पूरा जवाब आ गया है।

श्री जगदम्बी प्रसाद यादव : आय के वहां साधन क्या हैं। इसका कोई जवाब नहीं है। श्री सीताराम केसरी: जवाब तो क्लीयर

**श्री जगदम्बी प्रसाद यादव**ः कहां क्लीयर

SHRI THILLAI VILLALAN: The hon. Minister has given the figures of per capita income in Andaman and Nicobar Islands. My question is regarding the increase in the present population. I would like to know from the hon. Minister whether the Government has received any request from the State of Tamil Nadu to rehabilitate the repatriats from Burma and Ceylon? What is the attitude of the Government to the request made by the State Government of Tamil Nadu regarding this?

SHRI MOHAN DHARIA: Sir, I do not think the question arises out of this.

DR. R. K. CHAKRABARTI: I would like to draw the attention of the hon. Minister to the fact that small entrepreneurs or young engineering graduates who would like to set up business either in West Bengal or in the Andaman and Nicobar Islands are facing certain difficulties, and specially in the Andaman and Nicobar Islands there are three main difficulties. No. 1 is non-availability of raw materials; No 2 is the job order which is most important. Unless one is assured of...

MR. CHAIRMAN: Kindly put your question.

DR. R. K. CHAKRABARTI: The third is communication difficulty. I would request rhe hon. Minister to look into these three things to help the proper development of the Andaman and Nicobar Islands.

SHRI MOHAN DHARIA: If some entrepreneurs are willing to go to the Andaman and Nicobar Islands and if they are facing such difficulties, we shall be happy and glad to co-operate with them and give them all possible help.

SHRI M. KAMALANATHAN: Is it a I fact that the entire commerce of the Anda-maa and Nicobar Islands is in the hands of a single private organisation, that is, Ahuja and Company which is claiming monopoly rights on the basis of an agreement with the then British Government, and this business house is fully exploiting the import-export trade and thereby it is not allowing...

MR. CHAIRMAN: Kindly put your question.

SHRI M. KAMALANATHAN: Yes, Sir, I have put; I said "is it a fact?". That is a question.

Thereby it is not allowing free trade and prosperity of the people. What steps have the Government taken to end that monopoly?

SHRI MOHAN DHARIA: I would request the hon. Member to put the question to the Minister of Industrial Development.

# SHIFTING OF LAMBRETTA SCOOTER PLANT FROM ITALY TO INDIA

\*413. SHRI K. C. PANDA:
SHRI M. K. MOHTA: f
SHRI K. P. SUBRAMANIA
MENON:

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government have agreed to the proposal of the Italian Manufacturers of Lambretta Scooters to permit them to shift their plant to India under a joint sector project; and
- (b) if so, the details of the proposal and the period likely to be taken in the implementation of the project?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) and (b) A statement is laid on the Tabic- of the Sabha.

■fThe question was actually asked on the floor cf the House by Shri M. K. Mohta.

#### STATEMENT

(a) and (b) M/s. Innocent] of Italy have offered to sell to the Government of India their entire plant and machinery till recently used for the manufacture of Lambretta scooters at Milano in Italy in "as is where is" condition and to subscribe to the equity of a joint sector company proposed to bo set up in India with majority Government participation for the manufacture of scooters. The offer of M/s. Innocenti has been accepted and it has been decided to purchase the entire plant along with all auxiliaries as well as the technical know-how including worldwide licensing trade Mark and export rights, for a sum equivalent to US\$ 1.85 million. Of this amount, the Italian company will invest in the equity capital of the Indian Joint Sector company to the extent of US \$ 4,00,000. The balance amount will be payable to the Italian Company in cash. The capacity of tho plant is 1,00,000 scooters per annum.

The agreement with M/s. Innocenti is expected to be signed shortly. The project is expected to go into production within two years from the date of the signing of the agreement.

SHRI M. K. MOHTA: It is stated that..

SHRI A. G. KULKARNI: Sir, may I request you that since Question No. 420 is also connected with the same subject, both should be joined together?

MR. CHAIRMAN: If there is no objection they can be joined.

AN HON. MEMBER: Which question?

MR. CHAIRMAN: 420.

(Interruptions)

SHRI M. K. MOHTA: I am not accusing the Government of 420; that is not my accusation.

{Interruptions}

MR. CHAIRMAN: Yes, Mr. Mohta.

SHRI M. K. MOHTA: It is mentioned in the statement that the plant and machinery are being purchased for 184 lakh U.S. dollars. May I ask the hon. Mirister...